

O-A-1454 d 1994

30.9.94

Hon. Mr. S. Das Gupta, AM.
Hon. Mr. J.S. Dhaliwal, JM.

None for the applicant. The
Case is adjourned. AM.
This Case on 4.11.1994
for admission.

JM.

W.C.
AM.

12.11.94

Hon. Mr. T.L. Verma, JM.
Hon. Mr. S. Das Gupta, AM.

None for the applicant
even on second call.
Adjourned to 23.12.94.

AM

JM

23/12/94

Hon. Mr. S. Das Gupta, AM.
Hon. Mr. J.S. Dhaliwal, JM.

None for the applicant. On the earlier two
occasions also none appeared on behalf of the
applicant. It appears that applicant has lost
his interest in pursuing this matter. The application is,
therefore, dismissed in default and for non-prosecution.

JM

W.C.
AM